

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 3994  
TO BE ANSWERED ON 18.08.2025**

**EXTENSION OF EPFO MEMBERSHIP**

**†3994. SHRI CHHATRAPAL SINGH GANGWAR:**

**SHRI KALI CHARAN SINGH:**

**SHRI ANIL FIROJIYA:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the details of the number of new Employees' Provident Fund Organisation (EPFO) subscribers in April, 2025 along with the total number of subscribers joined during September 2017 to 9 July 2025;**
- (b) the ratio of female and youth aged between 18 to 25 years subscribers in April, 2025; and**
- (c) the details of the impact of the said additional subscribers on social security coverage of unorganised sector workers?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a): The total number of new Employees' Provident Fund Organization (EPFO) subscribers in April, 2025 as per the payroll data for the wage months 'April-2025' are 8,48,671\*.**

**The total number of subscribers joined from September 2017 to 2024-2025 are as below;**

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<b>Financial Year</b>	<b>Net Payroll Data</b>
<b>2017-18 (From Sep-2017)</b>	<b>15,52,940**</b>
<b>2018-19</b>	<b>61,12,223</b>
<b>2019-20</b>	<b>78,58,394</b>
<b>2020-21</b>	<b>77,08,375</b>
<b>2021-22</b>	<b>1,22,34,625</b>
<b>2022-23</b>	<b>1,38,51,689</b>
<b>2023-24</b>	<b>1,31,48,204</b>
<b>2024-25</b>	<b>1,29,78,168</b>

\*As per first publication month.

\*\*Payroll Data from September 2017.

**(b): The ratio of female and youth subscribers aged between 18 to 25 years in April, 2025 is given below**

<b>For the wage month April-2025</b>	<b>Total no. of new subscribers (UAN)</b>
<b>a. Women (all age group)</b>	<b>2,45,073</b>
<b>b. Women (18-25 years)</b>	<b>1,26,331</b>
<b>c. All gender (Youth 18-25 years)</b>	<b>4,89,400</b>
<b>Ratio = Women (18-25 years)/ All gender (18-25 years)</b>	<b>0.26</b>

**(c): The subscribers of EPFO are provided social security coverage as per the Schemes of the EPF & MP Act, 1952.**